

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-06-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --

**PETITION NUMBER** : CP(CA)/118(CHE)/2021

**NAME OF THE PETITIONER** : Mangalam Ravishankar Nair & 3 Ors

**NAME OF THE RESPONDENT(S)** : P J Rajoo Business Associates Pvt Ltd & 6  
Ors

**UNDER SECTION** : Sec 59, 241,242 of CA, 2013  
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**ORDER**

Ld. Counsel Ms. Dhanya Dhakshita for the Petitioner. Ld. Counsel Ms. Yazhini for the Respondents.

In this case, the impleading Application is yet to be listed

Post the petition for hearing on **10.07.2024**.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
Member (Technical)

-Sd-  
**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

phk